

Apart from the above Rs. 500 Crores has been allocated for Neighbourhood Development Programme around Kudankulam Nuclear Power Plant.

Future of India's civil nuclear sector

2792. SHRI T.M. SELVAGANAPATHI: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that the proposed agreement with Russia on two new Kudankulam reactors will affect the future of India's civil nuclear sector;
- (b) if so, the details thereof;
- (c) whether it is also a fact that the French nuclear giant Areva is committed to building six reactors at Jaitapur, but has been battling the liability law and the lack of level playing field; and
- (d) if so the details thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): (a) and (b) An Inter-Governmental Agreement (IGA) was signed between India and Russian Federation in December, 2008 for additional Nuclear Power Plant units at Kudankulam. The Indian civil nuclear power programme, based on indigenous reactors will continue in already planned manner without any limitation arising out of additional nuclear power plants based on imported reactors, such as the Kudankulam reactors.

(c) and (d) The IGA signed in September, 2008 between India and France, *inter-alia*, provides for creation of a civil nuclear liability regime by each party based on established international principles for the purpose of compensating for damage caused by a nuclear incident.

Environmental problems at mining area of Indian Rare Earths Ltd.

2793. DR. V. MAITREYAN: Will the PRIME MINISTER be pleased to state:

- (a) whether it has come to the notice of Government regarding environmental problems at mining area of Indian Rare Earths Limited;
- (b) if so, the details thereof;
- (c) whether Government has received any complaint regarding sanctioning of appropriate amount of compensation for land owners whose land were acquired by the company; and
- (d) if so, the action taken by Government in this regard?